

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PARAS COMMERCIAL CENTRE PRIVATE LIMITED**RELEVANT PARTICULARS**

1.	Name of corporate debtor	Paras Commercial Centre Private Limited
2.	Date of incorporation of corporate debtor	05.11.1998
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101MH1998PTC117025
5.	Address of the registered office and principal office (if any) of corporate debtor	Gala No. 17/1 Meghlal Industrial Estate Devidayal Road, Mulund West, Mumbai – 400080.
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on 24.03.2023 (Copy of order uploaded on 27.03.2023)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Corporate Insolvency Resolution Process (CIRP) i.e. 20.09.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avinash Ambikaprasad Shukla IBBI/IPA-003/IPA-N00243/2019 - 2020/12839
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Level 3, Padma Palace, Plot No.79, Sector 28, Vashi, Navi Mumbai, Navi Mumbai, Maharashtra, 400703 avinashshukla1708@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Waterfall Insolvency Professionals Pvt. Ltd. Address: 1221, Maker Chamber V, Nariman Point, Mumbai – 400 021 ip.pccpl@gmail.com
11.	Last date for submission of claims	10.04.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.

14.	(a) Relevant Forms and	Weblink: https://ibbi.gov.in/home/downloads
	(b) Details of authorized representatives are available at:	N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **corporate insolvency resolution process** of the **Paras Commercial Centre Private Limited** on 24.03.2023 (Order uploaded on 27.03.2023).

The creditors of **Paras Commercial Centre Private Limited** are hereby called upon to submit their claims with proof on or before 10.04.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Avinash Ambikaprasad Shukla
Interim Resolution Professional
Paras Commercial Centre Private Limited
Reg. No.: IBBI/IPA-003/IPA-N00243/2019 -2020/12839

Date: 28.03.2023

Place: Mumbai